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## Krishna Kumar Kushwaha Vs Managing Director, United India Insurance Company Ltd. & Anr

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 25, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 21(b)

Consumer Protection Act, 2019 â€" Section 58(1)(b)

Indian Penal Code, 1860 â€" Section 279, 337, 338, 363, 366, 376

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Abishek Chaudhary, Suman Bagga

Final Decision: Dismissed

**Judgement**